

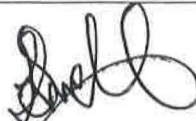
**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, 1st September, 2020.

No. LJ(B). 53/93/Pt/87– In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following officers as Executive Magistrate in the interest of Public Services within West Garo Hills District with immediate effect and until further orders,-

Sl No.	NAME OF OFFICERS	DESIGNATION
1	Shri.Bilcheng Marak	J.E.; O/o the E.E., Water Resoutces, Tura
2	Shri.Mahmood Ahmaed	J.E.; O/o the E.E., Water Resoutces, Tura
3	Shri.Dilip Hajong	O/o the E.E., Water Resoutces, Tura
4	Shri.Mojibur Rahman	O/o the E.E., Water Resoutces, Tura


(L.K. Swett)

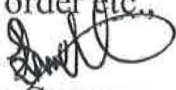
Under Secretary to the Government of Meghalaya,
Law Department.

Memo. No. LJ(B). 53/93/Pt/87-A **Dated Shillong, the 1st September, 2020**

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, West Garo Hills District, Tura with reference to letter No. COVID-19/WGH/2020/140 Dtd. 31st August, 2020.
3. Personnel & A.R. (A) Department.
4. ~~The DEO (Data Entry Operator), Law (A) Department~~ for uploading the Notification in the website.

By order etc.,


Under Secretary to the Government of Meghalaya,
Law Department.